

report of the National Federation of Indian Women; and

(c) the plan of action proposed to be implemented by Government to abolish the dowry system ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI MARGARET ALVA) : (a) The recommendations made by the Congress broadly relate to (i) improving the social status of women (ii) women's education (iii) women's employment and training and (iv) better health, sanitation and maternity facilities for women.

(b) The main findings of the status report briefly are that after nearly forty years of Independence, women continue to be treated as inferior citizens in various spheres of life and they have yet to acquire social and economic equality for which they need to intensify their struggles.

(c) The Dowry Prohibition Act, which was legislated in 1961, has been amended in 1984 and 1986 to make the provisions of the act more effective by widening their scope, and making them stringent; more consequential amendments in the Criminal Laws in keeping with these amendments; stepping up of mass-media campaign against social evils; are all steps aimed at abolishing the dowry system gradually.

#### Computerised Freight Information System

5459. SHRI K. RAMAMURTHY : Will the Minister of RAILWAYS be pleased to state :

(a) the extent of progress achieved by the Railways in introducing computerised freight information system and also computerised wagon-turn round system; and

(b) the details of technological upgradation and operational efficiency achieved so far as a result of computerisation ?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) and (b). Computerised Freight Operations Information System, which includes wagon management, has not yet been implemented. As per the present plan, the implementation is expected to be completed by December, 1993.

#### Compensation to Families of those killed under G.T. Express near Okhla

5460. SHRI PRAKASH CHANDRA :  
SHRI SUBHASH YADAV :  
SHRI DHARAM PAL SINGH MALIK :  
SHRI P.R.S. VENKATESAN :

Will the Minister of RAILWAYS be pleased to state :

(a) whether five persons were crushed under the G T. Express near Okhla during March, 1987;

(b) if so, the details of the causes of the incident;

(c) whether any compensation has been paid to the families of those killed;

(d) if so, the details thereof; and

(e) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) Yes, Sir. On 6.3.87, 5 persons were run over by G.T. Express at about 6 20 hrs. at Okhla railway station.

(b) The victims trespassed on to the track in the face of approaching G.T. Express with a view to cross the railway lines instead of using the foot overbridge provided at the station.

(c) to (e). Trespassers are not eligible for any compensation.

#### Meerut-Jind Railway Line

5461. SHRI PRAKASH CHANDRA :  
SHRI SUBHASH YADAV :  
SHRI DHARAM PAL SINGH MALIK ;